

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 351 of 2017

Dated: 10th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:-

**M/s. Kamuthi Renewable Energy Ltd. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : M. S. Vallinayagam

ORDER

Learned counsel for the respondents may file reply on or before 08.02.2018 after serving copy on the other side.

List the matter on **19.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**